THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI PARKASH SINGH BADAL): (a) Yes, Sir.

(b) A statement giving the required information is attached.

STATEMENT

- (1) The State Government/Union Territories have been advised that, to the extent feasible, they may provide for payment of part wages in the form of wheat and milo to the labour employed on test relief works, in the drought affected areas, any additional allocations of wheat and milo required by them for this purpose would be made available by the Department of Food.
- (2) A scheme has been evolved by the Department of Rural Development, under which, special allocation of wheat and milo equivalent in money value to 30% of the State/Union Territories' current level expenditure on the maintenance of public works in rural areas shall be made available to them free of cost. The additional quantities of wheat and milo thus made available shall be utilised for payment of a pari or all of the wages of the labour eugaged on the maintenance of the public works in the rural areas in the lean summer months. The works covered under this scheme arc major, medium and minor irrigation works, flood control and embankment works, afforestation works on government and community lands excluding national/State highways roads. and roads in urban area but including works belonging to local bodies like Parishads. Additional quantities of wheat and milo required for the implementation of the scheme will be made available to the Department of Rural Development for making allocations to the State Governments/Union Territories.

COOPERATIVE FARMING

- 110. SHRI SANAT KUMAR RAHA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:
- (a) whether Government propose to develop co-operative farming for the poorer section of the peasantry; and
- (b) if so, what are the details in this retard

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI PARKASH SINGH BADAL) : (a) and (b) The Government of India do not have any scheme for development of cooperative farming.

ENCOURAGEMENT TO SPORTS IN THE COUNTRY

- 111. SHRI F. M. KHAN: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:
- (a) whether Government have formulated any scheme to encourage sports in the country;
 - (b) if so, what are the details thereof; and
- (c) what is the expenditure likely to be incurred in the implementation of the scheme

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER):

- (a) to (c) No new scheme for the promotion of sports in the country has been recently formulated. However, the schemes for the promotion of sports and games included and initiated in the Fifth Five Year Plan are being continued. These schemes include:
 - (i) training of qualified sports coaches and provision of coaching facilities to youth and national teams by the Netaji Subhas National Institute of Sports;
 - (ii) grants to State Sports Councils for construction of Stadia, Playfields, Swimming Pools etc., and establishment of rural sports centres and organisation of annual coaching camps for youth;
- (iii) scholarships to promising school children under the school sports talent search scheme:
- (iv) grants through U.G.C, to univer sities and colleges for creation of physical facilities for sports and through Association of Indian Universities for holding interuniversity tournaments and coaching camps;
- (v) grants to State Governments for organizing rural sports tournaments from block to State levels;

(vi) financial assistance to national sports federations/associations for salaries of some staff, purchase of sports equipment as well as for holding national championships and for participation of Indian teams in international sports events.

According to present indications, the Fifth Plan outlay for the on going schemes in the field of sports and games is likely to be of the order of Rs. 560 lakhs.

RECOGNITION OF THE CERTIFICATE COURSE IN LIBRARY SCIENCE

- 112. SHRI F. M. KHAN: Will the Minister of EDUCATION, SOCIAL WEL FARE AND CULTURE be pleased to state:
- (a) whether the Certificate Course in Library Science conducted by the Delhi Library Association, Hardinge Library, Delhi has been recognised by Government; and
- (b) if so, since when such recognition has been accorded?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) Yes, Sir. This certificate course has been recognised for purposes of recruitment to junior posts of Librarians for which the prescribed minimum professional qualification is a Certificate in Library Science.

(b) January 1955.

DEMAND FOR FISHING TRAWLERS

- 113. SHRI VIREN J. SHAH: Will the Minister of AGRICULTURE AND IRRI GATION be pleased to state:
- (a) whether Government have made any assessment about the requirements of the fishing industry for deep sea fishing trawlers for the next five years;
 - (b) if so, what are the details thereof; and
- (c) what is the number of applications that are pending at present for grant of licences for manufacture of such trawlers and what are the names of the applicants?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI PARKASH SINGH BADAL) : (a) Government made

- an assessment about the requirement of the fishing industry for deep sea fishing trawlers for the 5th Plan period i.e. 1974-79. An assessment about the requirements beyond 1978-79 has not yet been completed.
- (b) The target for the introduction of fishing trawlers to be achieved by the end of the 5th Five Year Plan i.e. March, 1979 is 200 nos. Of this, 30 nos. are now in operation and arrangements have been finalised for the import of 30 trawelrs from Mexico by the fishing industry. Six of these have been taken delivery of and the remaining are expected to be delivered by March, 1978. Regarding the balance of 140 nos., it is estimated that 40 nos. would be constructed at the indigenous shipyards and the rest will be imported by the industry. The Import Trade Control Policy 1977-78 provides for import of fishing vessels. It is expected that, by and large, the target will be fulfilled.
- (c) Only one application from M/s. Mukund Iron and Steel Works Ltd. for grant of an industrial licence for the manufacture of deep sea fishing vessels in the State of Maharashtra for an annual capacity of 24 nos. is pending

मणिपुर में विस्थापित व्यक्तियों का पुनर्वास

- 114. श्री सुन्दर सिंह भंडारी : क्या निर्माण और ग्रावास तथा पूर्ति और पुनर्वास मंत्री यह बताने की कुपा करेंगे कि :
- (क) क्या यह सच है कि मणिपुर में 1970 में जिन विस्थापित परिवारों को भिम आवंटित की गई थी उन्हें उस भूमि का कब्जा अभी तक नहीं दिया गया है;
- (ख) क्या यह भी सच है कि इन विस्था-पित व्यक्तियों को, इस तथ्य के बावजूद कि भूमि आवंटन नियमों के अधीन प्रीमियम के भुगतान से उन्हें छूट प्राप्त है, ऐसा भुगतान करने के लिए बाध्य किया जा रहा है; और
- (ग) इन विस्थापित व्यक्तियों के स्थायी पुनर्वास के लिए उन योजनाओं का व्यीरा क्या है जो सरकार के विचाराधीन है?